

**Minutes of the meeting held on 12<sup>th</sup> June, 2020 at 14:30 hrs.**

**Present**

Shri Bimal Julka, Chief Information Commissioner  
Shri D.P. Sinha, Information Commissioner  
Shri Y. K. Sinha, Information Commissioner  
Smt. Vanaja N Sarna, Information Commissioner  
Shri Neeraj Kumar Gupta, Information Commissioner  
Shri Suresh Chandra, Information Commissioner  
Dr. Amita Pandove, Information Commissioner  
Additional Secretary to the Commission, assisted by other officers

A meeting of Commission was held on 12.06.2020 at 14:30 hrs to discuss various issues, as detailed below.

**1. Action taken on earlier meeting's decisions.**

The Commission was informed of the actions taken on the decisions of the Commission's meeting held on 20.05.2020

**2. Legal opinion on the request to form a mobile bench for J&K and Ladakh UTs.**

Legal opinion on the request to form a mobile bench for J&K and Ladakh UTs was noted by the Commission. Since it was circulated today only, the Commission would await comments. Training for CPIOs pertaining to J&K UT needs be arranged through webinar. A reminder to the Chief Secretary, J&K UT may be sent for providing list of CPIOs with details so that the Commission could facilitate conduct of training etc.

**Action: JS (Law), JS (MR) and JS (P&B)**

**3. Suggestions on "The Work from Home".**

Facility for Work from Home with required equipments and adequate bandwidth may be extended to residences of CIC / ICs so that hearings may be conducted from their residences also.

**Action: JS (MR) and JS (P&B)**

**4. Any other item with the permission of Chair.**

(i) Disposal of second Appeals/ Complaints was reviewed by the Commission. It was decided to carry out an exercise to review the pending second Appeals/ Complaints through any independent agency.

**Action: JS (MR) and JS (P&B)**

(ii) Details of posts available in the Commission and their vacancy/ occupancy status be furnished in next Commission Meeting.

**Action: JS (A)**

(iii) In continuation to Commission's Meeting dated 10.04.2020, Commission's Resolution dated 13.04.2020 and Commission's Meeting 20.05.2020, the Commission further resolved for voluntary deduction of basic salary paid by the Commission from May, 2020 for a period of one year.

**Action: JS (P&B)**

- (iv) In view of COVID-19 pandemic and difficulties in commutation due to partial deployment/ non-availability of public transport and to enhance disposal of second Appeals/ Complaints as per schedule in the larger public interest, the Commission decided to hire vehicles for the staff of registries as per requirement, for a period of one month commencing from 15.06.2020. Meanwhile, options of hiring the vehicles from GeM may also be explored.

**Action: JS (P&B)**

- (v) Issue of malfunctioning of elevator in the CIC building and action taken were discussed.

**Action: JS (P&B)**

- (vi) The Commission was informed that proposal for revival of the post of Registrar has been submitted to IFA.

**Action: JS (A)**



(Rahul Rastogi)  
Joint Secretary (Admn.)

To

1. PPS to Chief Information Commissioner (BJ)
2. PPS to Information Commissioner (DP)
3. PPS to Information Commissioner (YS)
4. PPS to Information Commissioner (VN)
5. PPS to Information Commissioner (NG)
6. PPS to Information Commissioner (SC)
7. PPS to Information Commissioner (AP)
8. PPS to Secretary/PS to Additional Secretary

Copy also to:

1. JS (Law)/JS (P&B)/ JS (MR)
2. Shri Sushil Kumar, DS (Admn)
3. Shri S.K. Rabbani, DS (Gen. Admn)
4. Shri K.A. Talwar, DS (CR-I)
5. Shri U.C. Joshi, DS (Law)
6. Shri R.S.Murthy, Consultant
7. Shri S C Sharma, Consultant
8. Shri R.P. Grover, Consultant
9. Shri Baljit Singh Kasana, Consultant
10. Shri H.P. Sen, Consultant
11. Shri K.L. Das, Consultant
12. Shri A.K. Assija, Consultant



(Rahul Rastogi)  
Joint Secretary (Admn.)